

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No.306/MP/2022 along with IA Nos. 20/2023, 85/2023 and 16/2024**

Subject : Petition under Section 19 of the Electricity Act, 2003 read with Regulation 20 of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of Trading Licence and other related matters) Regulations, 2020 inter-alia seeking punitive action against and revocation of trading license of Kreate Energy (I) Pvt Ltd.

Petitioner : Uttarakhand Power Corporation Limited (UPCL)

Respondent : Kreate Energy (I) Private Limited (KEIPL) and Ors.

Date of Hearing : **9.12.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

Parties Present : Shri Gopal Jain, Sr. Advocate, KEIPL  
Shri Adarsh Tripathi, Advocate, KEIPL  
Shri Rijul Uppal, Advocate, KEIPL  
Shri Ajitesh Garg, Advocate, KEIPL

**Record of Proceedings**

At the outset, learned senior counsel for the Respondent, KEIPL, in Petition No.306/MP/2022, submitted that in the said case, the Respondent has also moved an IA seeking the reference of the dispute to the arbitration and hence, the Respondent may be permitted to file its brief note of submissions on the above aspect, similar to the other batch, i.e., Petition No.265/MP/2022 and Ors.

2. After hearing the learned senior counsel for the parties, the Commission directed to list the matter for further hearing/compliance on 26.12.2024, and in the meantime, the Respondent may comply with the direction dated 1.5.2024. The Commission, however, made it amply clear that such compliance by the Respondent, if any, will be without prejudice to its liability arising out of the non-compliance of the direction dated 1.5.2024 in the stipulated timeframe. The Respondent was also permitted to file its brief note of submissions, as above, on or before **18.12.2024**.

3. The Petition will be listed for hearing on **26.12.2024**.

**By order of the Commission**  
**Sd/-**  
**(T.D. Pant)**  
**Joint Chief (Law)**